

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3991
ANSWERED ON:26.08.2011
MICRO FINANCE INSTITUTIONS
Azad Shri Kirti (Jha)

Will the Minister of FINANCE be pleased to state:

- (a) the number of Micro Finance Institutions (MFIs) operating in the country alongwith their annual turnover and interest earned during the last three years;
- (b) whether some of the said MFIs are operating in the country without obtaining the requisite licence; and
- (c) if so, the details thereof and the reasons therefor alongwith the action taken against such MFIs?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Only Non Banking Finance Companies (NBFCs) undertaking microfinance activities are registered with the Reserve Bank of India (RBI). Such NBFCs-MFIs are classified as "loan" companies and are regulated in terms of the provisions of the Chapter III B of RBI Act, 1934 and the Directions issued under it. There are 36 such companies that are registered with RBI. Their names alongwith the states of operation are at Annex.